

tral and the State Governments. No retardation of work on the Project is apprehended.

Shri Ajit Singh Sarhadi: Is there any cut in the original demand made by the Control Board?

Shri S. K. Patil: I am not aware of any cut. On the general policy of retardation, I can assure the hon. Member that there would not be any retardation.

Railway Catering

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*851. { **Shri V. P. Nayar:**
Shri Mohan Swarup:

Will the Minister of Railways be pleased to state the steps taken by Government to maintain higher standard of public health and hygiene in the activities of the Railway Catering Department?

The Deputy Minister of Railways (Shri Shahnawaz Khan): A statement is laid on the table of the Sabha. [See Appendix IV, annexure no. 127.]

Shri V. P. Nayar: From the statement I could not get an idea of the existing machinery for testing the food served by the Railways. How many Food Inspectors or Sanitary Inspectors work under the Railways?

Mr. Speaker: For the Catering department?

Shri V. P. Nayar: Yes. For testing. They have laid down certain conditions.....

Mr. Speaker: All right; he has put the question.

Shri Shahnawaz Khan: Food samples are taken and they are chemically analysed to find out whether there is any adulteration. If there is any adulteration, suitable steps are taken.

Mr. Speaker: The hon. Member wants to know if the hon. Minister is able to give how many Inspectors or Supervisors have been appointed to test the catering department's activities.

Shri Shahnawaz Khan: I could not give the exact number. I require notice.

Shri V. P. Nayar: May I know whether the Railways have their own Food testing laboratories and if so, how many?

Shri Shahnawaz Khan: I could not give off hand the number of laboratories that we have. But, we have some arrangements.

Shri V. P. Nayar: Do I take it that food testing is done by the Railways themselves or in association with the State Governments or their departments?

Shri Shahnawaz Khan: Sanitary Inspectors of State Governments are fully authorised to go and visit the Railway premises and also take samples and carry out chemical tests if they so desire.

Shri Tangamani: From the statement we find that there is a Catering Supervisory committee of 3 to 5 members, consisting mostly of women. Does this mean that there are separate committees for each zone or only one Supervisory committee for the whole of India?

Shri Shahnawaz Khan: The idea is to have one for each Zone.

Shri Hem Barua: From the statement it is seen that the Catering Supervisory committee consists of 3 to 5 members, majority of them, ladies. May I know....

Mr. Speaker: What is the complaint against ladies?

Shri Hem Barua: That is what they have said. They have put special emphasis on the ladies. May I know the periodicity involved in the inspection operation and, at the same time, if the Members are empowered to test the food?

Mr. Speaker: What else they would do? How does it help us? Does a Sanitary Inspector drink more cups of coffee than anybody else? I do not know if we are benefited by these questions and answers.

Shri V. P. Nayar: These happen to be communication centres for diseases. We are very much concerned.

Mr. Speaker: I agree.

Shri V. P. Nayar: May I know whether there is any moving personnel to check up the food served by the Railway catering service in the moving trains? What is the periodicity for that inspection?

Shri Shahnawaz Khan: There are competent railway officers and inspectors whose job it is to go and check.

Shri V. P. Nayar: But they do not know anything about food.

Mr. Speaker: Very well. Individual cases should be brought to notice.

Electric Trains

*852. **Shri Jadhav:** Will the Minister of Railways be pleased to state:

(a) when the work of having electric trains on the Manmad Bhusawal route on Central Railway is to be taken up; and

(b) from what resources the electric power will be used for the above purposes?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Survey and Civil Engineering Works will be started during 1958-59.

(b) Electric Power for this section will be available from Railways Power House at Kalyan and from the proposed Power House of the Bombay State Electricity Board at Bhusawal.

Shri Jadhav: May I know what amount has been sanctioned for this work?

Shri Shahnawaz Khan: I shall require notice for that, to give the specific amount.

Mr. Speaker: It must have been in the Budget.

Shri Shahnawaz Khan: He can see that.

Shri Kamalnayan Bajaj: I would like to know how many years it would take to complete the work taken in hand, and what is the economy that is likely to be effected per mile on moving train, and how much time it is likely to save.

Mr. Speaker: How many questions? The hon. Minister may confine himself to one question.

Shri Kamalnayan Bajaj: How many years is it likely to take to complete?

Shri Shahnawaz Khan: It will take at least three to four years.

Flying Instructors

*853. **Shri Ram Krishan:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that due to shortage of Flying Instructors at the Civil Aviation Training Centre, Bamrauli, the pilots are not being trained properly; and

(b) if so, what action Government propose to take in this matter?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) & (b). There has been some temporary shortage of Flying Instructors at the Civil Aviation Training Centre, Bamrauli, but this has not interfered with the proper training of the pilots. Action has recently been taken for filling up the vacant post of Junior Flying Instructor. In addition, Government is examining the recommendation for a further increase in the number of Flying Instructors made by the Committee appointed to review training facilities for Civil Air Pilots.

Shri Ram Krishan: May I know the total number of additional flying instructors to be employed?

Shri Humayun Kabir: As I have said, the matter is under examination, but the recommendation of the committee is for one more flying instructor.